Misappropriation of UGC funds

1820. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of funding schemes and proposals of University Grants Commission (UGC) for various colleges and universities in the country;
 - (b) the amount allocated during the last three years, particularly in Maharashtra;
- (c) whether Government has received any complaints about the misappropriation of funds by any college and university during the last three years;
 - (d) if so, the details thereof and Government's reaction thereto; and
- (e) the details of measures taken or proposed to be taken for the proper implementation of UGC's proposals and its funds by the colleges and universities for the all-round development of students of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) According to the information furnished by University Grants Commission (UGC) the details of UGC schemes are available on the UGC website www.ugc.ac.in. The grants released during the last three years i.e. 2007-08 to 2009-10 under all UGC Schemes to the Universities and Colleges in Maharashtra are Rs. 10574.17 Lakhs and Rs. 3434-70 Lakhs, respectively.

- (c) and (d) According to the information furnished by UGC, three complaints have been received regarding misappropriation of funds from Dr. Chitalange, Savitribai Phule Mahila Mahavidyalaya, Washim, Maharashtra; Shri Balasaheb Baburao Jambhulkar, Maharashtra; and Shri Ravindra N. Sabarwal, Gujarat. On receiving the complaints, the Vice-Chancellors of the Universities concerned have been requested to enquire into these complaints.
- (e) The UGC has framed guidelines for proper utilization of grants released under various schemes to the Colleges and Universities. Every year, Utilization Certificate, Statement of Expenditure and the Progress Report in respect of Physical Performance are required to be submitted to the Commission. Further grants are released only on receipt of the requisite documents. UGC also sends Expert Committees for on-the-spot enquiries, if required.